

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
STARRED QUESTION NO-*150
ANSWERED ON- 10/12/2021

REVIVAL OF TEXTILE INDUSTRY

*150. SHRI S. SELVAGANABATHY:

Will the Minister of TEXTILES be pleased to state:

- (a) whether there is any provision for rehabilitation of textile industry;
- (b) whether there is any special plan or revival policy for textile industry; and
- (c) the schemes and programmes proposed to be implemented for promotion of textile industry?

ANSWER

THE MINISTER OF TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (c): A statement is laid on the Table of the House.

Statement in reply to parts (a) to (c) of the Rajya Sabha Starred Question No. *150 for answer on 10.12.2021 by Shri S. Selvaganabathy regarding “Revival of textile industry”.

(a) to (c): The role of the government is to create a conducive environment and provide enabling conditions for promotion of textile in the country through its various textile schemes viz. Scheme for Integrated Textile Park, Integrated Processing Development Scheme, Group Workshed Scheme, Common Facility Centre and Amended Technology Upgradation Fund Scheme (A-TUFS), Schemes for the development of the Powerloom Sector (Power-Tex), National Technical Textiles Mission, SAMARTH- The Scheme for Capacity Building in Textile Sector (SCBTS), Comprehensive Handloom Cluster Development Scheme (CHCDS), Silk Samagra, North East Region Textile Promotion Scheme (NERTPS), Scheme for promoting usage of Agrotextiles/Geotechnical textiles in NE region, National Handloom Development Programme (NHDP), Raw Material Supply Scheme (RMSS), Integrated Wool Development Programme etc. The Government is supporting the Special Purpose Vehicle (SPVs) formed by the textile entrepreneurs and individual textile units for development of common infrastructure, common facilities, Group Worksheds and Installation of technologically upgraded machineries in the form of subsidies under these schemes.

Further, the government has taken following major initiatives/ measures in textile sector to boost exports, production, demand and job opportunities in the sector on pan-India basis:

- i) To boost exports in MMF sector, Government has removed anti-dumping duty on PTA (Purified Terephthalic Acid), a key raw material for the manufacture of MMF fibre and yarn and also on Acrylic fibre, a raw material for yarn and knitwear industry.
- ii) The Government has approved setting up of Seven PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites including plug and play facility with an outlay of Rs. 4445 cr for a period of seven years upto 2027-28. These parks will enable the textile industry to become globally competitive, attract large investment and boost employment generation. The scheme will enable creation of global champions in exports.
- iii) The Production Linked Investment scheme of Rs 10,683/- crore over a five-year period covering MMF and Technical Textiles sector has been announced which will create global champions in exports and domestic production in textile sector will also grow substantially.
- iv) In order to make the textile sector competitive by rebating all taxes/levies in international market, Government has also given its approval for continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups till 31st March 2024.
